

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3194
ANSWERED ON:14.12.2005
ILLEGAL TRADE
Masood Shri Rasheed

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received any complaints from the Members of Parliament regarding illegal Communication and Information trade being carried out by some companies;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the guilty companies have been identified;
- (d) if so, the loss suffered by the Government as a result of it, and
- (e) the steps taken by the Government to check the recurrence of such incidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (e) Recently Department of Telecom has received complaints from some Hon'ble Members of Parliament, regarding circumvention of Department of Telecom license norms by Foreign Telecom Companies, namely AT & T, MCI, Equant & BT and accordingly, show cause notices have been issued to these companies under Indian Telegraph Act, 1885.